

4) In that view of the matter, leave sought in the present Interlocutory Application is now fulfilled; thus, we need not to pass any order in the present Application.

5) Accordingly, the present Interlocutory Application bearing IA No. 3500 of 2024, is disposed of as sans merit.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Vedant Kedare

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)